

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6518
ANSWERED ON:06.05.2015
REGULATION OF STREET VENDORS
Birla Shri Om;Lakhanpal Shri Raghav

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has taken any initiatives to provide support to the urban street vendors since the enactment of the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 and if so, the details thereof;
- (b) whether the Government has provided any credit facilities to the vendors;
- (c) the number of certificates of vending that have been issued to street vendors since the enactment of the Act, with State-wise details;
- (d) whether there have been any delay in the process and if so, the details thereof; and
- (e) the details of areas/zones in the country that are currently declared as no-vending zones and cases of violation of rules arising there from, State-wise/city-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO)

(a)&(b): Support to Urban Street Vendors (SUSV) is a component of National Urban Livelihoods Mission (NULM) which is being implemented by Ministry of Housing & Urban Poverty Alleviation since September 2013. It has provision for survey of street vendors, skill training, support for micro-enterprise development, credit enablement, pro-vending urban planning and creation of infrastructure in vending zones.

(c) to (e): Under the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 Rules and Scheme are to be framed by the State/UT's. The State/UT governments have been requested to frame rules and schemes at the earliest as per provisions of the Act. As per information provided by the States, 4788 certificates of vending have been issued by Chhattisgarh, 40 certificates by Haryana and 800 certificates by Mizoram. As per provision of the Act details of non-vending zones and violation, if any, are to be maintained by the Urban Local Bodies and Town Vending Committees.